National Company Law Tribunal Allahabad Bench Allahabad

CP No. 22 (ND)/2011 TP13/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. Siddharth Singhap Aduscati letitional 2. Manula Sigh, Adv, for Respondenté Mdif 3. Raghan Ru jang, Advocate for Respondence

<u>Order dated 24.08.2016</u>

22(ND)/2015-TP 13 /397-398/All/16/CLB- M/s Pioneer Power Engineers Ltd.

Both the learned counsel appeared and requested for time on 09.09.2016. The matter shall be listed for arguments as agreed by both sides.

List the matter on 09.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 24.08.2016